

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

O.A. 104/99
MA 1385/99

with

O.A. 105/99
M.A. 1396/99
O.A. 254/99
M.A. 1334/99

New Delhi this the 8th day of November, 1999

Hon'ble Shri S.R. Adige, Vice Chairman (A)
Hon'ble Smt. Lakshmi Swaminathan, Member (J)

OA 104/99
MA 1385/99

Sh. Manbir Singh
S/O Sh. Matu Ram,
R/O 174-L, Model Town,
Sonepat, Haryana.

.. Applicant

(By Advocate Sh. V.K. Rao)

Versus

1. Government of N.C.T. of Delhi,
through Chief Secretary,
5-Shamnath Marg, Delhi-54

2. Secretary (Education)
5-Sham Nath Marg,
Delhi-54

.. Respondents

(By Advocate Sh. Vijay Pandita)

OA 105/99
MA 1396/99

Sh. Sanjeev Rathi
S/O Sh. Raj Singh
Raghi Garhi
R/O Sonipat(Haryana)

.. Applicant

(By Advocate Sh. V.K. Rao)

Versus

1. Govt. of NCT of Delhi,
through Chief Secretary,
5-Sham Nath Marg, Delhi.

2. Secretary (Education)
5-Sham Nath Marg,
Delhi-54

.. Respondents

(By Advocate Sh. Vijay Pandita)

OA 254/99
MA 1384/99

Sh. Raj Kamal Dahiya
S/O Sh. Ajit Singh
T-161, Master Colony,
Panna Udayan, Narela,
Delhi.

... Applicant

(By Advocate Sh. V.K. Rao)

Versus

1. Govt. of NCT of Delhi
through Chief Secretary,
5-Sham Nath Marg, Delhi-54

2. Secretary (Education)
5-Sham Nath Marg,
Delhi-54

... Respondents

(By Advocate Sh. Vijay Pandita)

O R D E R (ORAL)

(Hon'ble Shri S.R. Adige, Vice Chairman (A)

These 3 OAs involve common question of law and fact
and are being disposed of by this common order.

2. Heard both sides.

3. Respondents counsel has no serious objection to these
3 OAs being disposed of with the direction to the respondents
that any action contemplated by them against the applicants
in these 3 OAs shall be taken by them in accordance with law
only after the investigation report said to be pending with
the police authorities regarding authenticity of the Employment
Exchange Registration Card submitted by them at the time of
selection is made available to the respondents.

4. These OAs stand disposed of with the above directions.
No costs.

5. Copy of this order should be kept in OA 105/99 and OA
254/1999 also.

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Member (J)

S.R. Adige
(S.R. Adige)
Vice Chairman (A)

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